O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3277
TO BE ANSWERED ON MARCH 24, 2021
DEVELOPMENT OF SLUMS UNDER SCM

NO. 3277. SMT. PHULO DEVI NETAM:

Will the Minister of Housing and Urban Affairs be pleased to state:

(a) the total number of cities covered under smart city projects, the details of funds allocated/spent for them along with the current status of work progress;

(b) whether Government has received the proposal for an overall development of slums in urban areas under Smart Cities Mission (SCM), if so, the details thereof;

(c) the number of households resettled out of demolished slums in the said smart cities, the details thereof; and

(d) the details of smart cities where urban homeless households have been provided housing facility along with the number of such households?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): Government of India launched the Smart Cities Mission (SCM) on 25 June 2015 for development of 100 cities as Smart Cities. The selection of 100 Smart Cities has been completed through 4 rounds of selection from January 2016 to June 2018. A total of 5,151 projects worth of ₹ 2, 05,018 crore were proposed by the 100 Smart Cities as part of their Smart City Proposals (SCPs). The Central Government is to give financial support to the Mission to the extent of ₹ 48,000 crore over five years, or an average of ₹ 500 crore per city. An equal amount on matching basis, is to be contributed by the respective State/Urban Local Body. Apart from these funds, around ₹ 42,028 crore (21%) has been proposed from convergence with other Missions, ₹ 41,022 crore (21%) from Public-Private Partnership (PPP), around ₹ 9,843 crore (4.8%) from loans, ₹ 2,644 crore (1.3%) from own resources and remaining from other sources. As on 5 March 2021, Government of India has released ₹ 22,839 crores as part of the Central share out of which ₹ 19,195 crore (84%) has been utilized by the Smart Cities. Smart cities have shown considerable progress in project implementation with 5,516 projects worth ₹ 1,72,694 crore (84%) having been tendered, out of which 4,806 projects worth ₹ 1,39,391 crore (68%) are under implementation/completed.

(b) to (d): Since Land and Colonization are State subjects, it is the responsibility of States/Union Territories (UTs) to collect data, frame policies and implement schemes for developing slums. However, Government of India through various programmatic interventions has been making overarching efforts by assisting States/UTs both technically and financially to address housing shortages including the issues relating to slums. Under SCM, 24 Smart Cities have reported 43 on-going slum re-development projects at an estimated cost of ₹ 3,298 crore. In pursuance to Government of India's vision of 'Housing for All' by 2022, Ministry of Housing & Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 2015 to provide all weather pucca houses to all eligible urban beneficiaries. The 'In-situ' Slum Redevelopment (ISSR) component under PMAY-U provides houses to slum dwellers specifically using land as a resource and aims to bring them into the fold of formal urban settlements. So far, 4.54 lakh slum households have been benefitted under the scheme, details of which are at **Annexure-I**.

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Annexure-I in reply to part (b) to (d) of Rajya Sabha Unstarred Question No. 3277 for answer on 24.03.2021 regarding "Development of slums under SCM" by Smt. Phulo Devi Netam, Hon'ble Member of Parliament.

State/UT-wise details of cities along with number of houses sanctioned under In-Situ Slum Redevelopment (ISSR) component of PMAY-U Mission

Sl. No.	Name of the State/UT	No. of Cities	No. of houses sanctioned under ISSR
1	Andaman &Nicobar Islands(UT)	-	-
2	Andhra Pradesh	2	1,617
3	Arunachal Pradesh	4	1,536
4	Assam	2	108
5	Bihar	5	11,276
6	Chandigarh(UT)	-	-
7	Chhattisgarh	1	300
8	DNH&DD (UT)	-	-
9	Delhi (UT)	-	-
10	Goa	-	-
11	Gujarat	15	92,811
12	Haryana	6	3,593
13	Himachal Pradesh	1	300
14	Jammu & Kashmir (UT)	-	-
15	Jharkhand	22	19,748
16	Karnataka	10	23,125
17	Kerala	5	2,118
18	Ladakh(UT)	1	369
19	Lakshadweep(UT)	-	-
20	Madhya Pradesh	7	10,295
21	Maharashtra	9	2,23,506
22	Manipur	-	-
23	Meghalaya	-	-
24	Mizoram	1	142
25	Nagaland	3	1,054
26	Orissa	5	18,535
27	Puducherry (UT)	-	-
28	Punjab	1	1,025
29	Rajasthan	16	21,908
30	Sikkim	-	-
31	Tamil Nadu	8	4,880
32	Telangana	1	1,198
33	Tripura	4	3,005
34	Uttar Pradesh	16	8,409
35	Uttarakhand	10	3,130
36	West Bengal	3	472
Total		**158**	**4,54,460**

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